



CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT SITTINGS : INDORE

Original Application No.201/01204/2018

Indore, this Wednesday, the 18th day of March, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Surendra Atrey S/o Shri Late Lakanlal Atrey Age : 36 years Occupation Service Address: A 34 Adars Nagar, Khandwa Raod, Khargone 451001 Mob. No. 9753222583 **-Applicant**
(By Advocate –**Shri R.K. Shukla**)

V e r s u s

1. Union of India, Thro. Director General, Department of Post Ministry of Communication & IT Dak Bhavan, Sansad Marg New Delhi 110001
2. Post Master General Indore Region GPO Compound Indore 452001
3. Superintendent Post Office Mfl Dn. Indore 450001 - **Respondents**
(By Advocate –**Ms. Seema Sharma**)

ORDER (ORAL)

By Navin Tandon, AM:-

This Original Application was filed by the applicant praying for being covered by CCS (Pension) Rules, 1972.

2. Today, learned counsel for the applicant submitted Office Memorandum issued by Department of Pension and PW dated



17.02.2020 wherein Central Government has granted certain relief for Central Government employees whose selection for appointment was finalized before 01.01.2004 but who joined Government service on or after 01.04.2004. The said O.M. is taken on record.

3. Learned counsel for the applicant further submits that this case is covered with this O.M. and applicant has given the option as directed in the said O.M.

4. Accordingly, at this stage, without going into the merits of the case, we direct the competent authority of the respondent-department to take necessary action in terms of the said Office Memorandum dated 17.02.2020. If required, the respondents may ask the applicant to fill up the required forms.

5. This O.A. is accordingly disposed of. No costs.

(Ramesh Singh Thakur)
Judicial Member

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(Navin Tandon)
Administrative Member